

National Company Law Tribunal

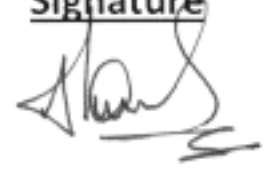
Allahabad Bench

CP No. 37/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE COMPANY: Asta Educational Pvt Ltd & ors

SECTION OF THE COMPANIES ACT/ I & B CODE: 397/398 of the Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	ANKUSH TANDON	ADVOCATE	Petitioner	
<u>2.</u>				

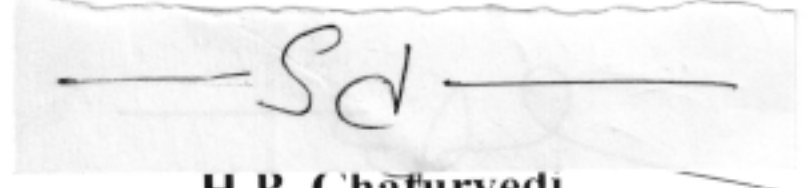
C.P.No. 37/ND/2016

Shri Ankush Tandon, for the petitioner. He informed that he is in process of collecting details of company account from Mr. Atul Nigam are to make enquiry from the Bank in respect of the account maintained by Shri Sanjay Dayal.

The matter to be listed on 27th March, 2018.

Date: 26/02/2018

Typed by
Jyoti
(Stenographer)



**H.P. Chaturvedi,
Member(Judicial)**